

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 4(ND)12
CA. NO.

CORAM:

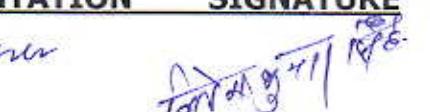
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016**

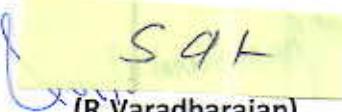
NAME OF THE COMPANY: M/s. Suhas Chakma V/s. M/s. South Asia Human Right Documentation Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

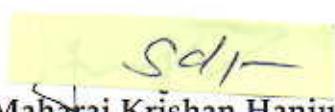
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Nitesh Kumar Adw. Sister		For R.1,3 & 4,5	
2.	Abhyuday Mittal Adw.		For R.1,3 & 4,5	
3.	Sanjay Verma Adw.	for R.2		

ORDER

Learned counsel for the petitioner is ~~present~~ and the Learned counsel for the respondent Nos. 1,3,4,5 & 2 are present. List on 03.10.2016 for arguments.


SAK

(R.Varadharajan)
Member (Judicial)


SDH

(Maharaj Krishan Hanjura)
Member (Judicial)